

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-101
IB-271/PB/2017
New IA/3622/2024

IN THE MATTER OF:

Srei Equipment Finance Ltd.

.....Applicant

Vs.

Wianxx Implex Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 25.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the RP : Mr. Harsh Kumar Arora, RP with Mr. Rishi Kumar,
Adv.
For the ITD : Mr. Pratyaksh Gupta, JSC"s with Mr. Shyam Kumar,
Adv. & Mr. Raju Sen

ORDER

New IA/3622/2024:-

Ld. Counsel on behalf of the Applicant is present and submitted that the main matter is listed on 29.08.2024 and requested that this application may also be listed on that day. In view of the request made by Ld. Counsel on behalf of the Applicant, list this application on **29.08.2024.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)